



पेंशन निधि विनियामक और
विकास प्राधिकरण
बी-14/ए, छत्रपति शिवाजी भवन,
कुतुब संस्थागत क्षेत्र,
कटवारिया सराय, नई दिल्ली-110016
दूरभाष : 011-26517501, 26517503, 26133730
फैक्स : 011-26517507
वेबसाईट : www.pfrda.org.in

PENSION FUND REGULATORY
AND DEVELOPMENT AUTHORITY
B-14/A, Chhatrapati Shivaji Bhawan,
Qutub Institutional Area,
Katwaria Sarai, New Delhi-110016
Phone : 011-26517501, 26517503, 26133730
Fax : 011-26517507
Website : www.pfrda.org.in

Advt. No. 01/2021

Date:19.08.2021

NOTICE / ADVERTISEMENT

Empanelment of Advocates/Law Firms to represent the Pension Fund Regulatory and Development Authority before various Courts, Tribunals and Forums

A panel of Advocates/Firms and Senior Standing Counsels for representing the Pension Fund Regulatory and Development Authority before various Courts, Tribunals and Forums is being constituted. Law Firms and Advocates are eligible for empanelment.

The qualification, experience, other terms and conditions and the proforma application in which the application has to be made, have been prescribed by the Pension Fund Regulatory and Development Authority, New Delhi *vide* its **Guidelines for empanelment of Advocates/law firms for representing and assisting the Pension Fund Regulatory and Development Authority before various Courts, Tribunals and Forums** available on the Authority's website at www.pfrda.org.in.

Eligible applicants may send their applications to *The General Manager (Legal), The Pension Fund Regulatory and Development Authority, B-14/A, Chhatrapati Shivaji Bhavan, Qutab Institutional Area, Katwaria Sarai, New Delhi – 110016* within 30 days from the date of the advertisement.

Advocates who have forwarded their applications/CVs to the Authority from time to time for empanelment are requested to apply afresh in the requisite format as per the Guidelines.